

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 8915 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Sonitpur, Tezpur

Dated Guwahati, the 20<sup>th</sup> October, 2022

Sub:- **Permission to avail HTC.**

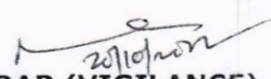
Ref:- Your letter No. DJ(S) 4609 dated 26.09.2022

Sir,

With reference to the above, I am directed to inform you that Shri Nabajit Bhatta, Chief Judicial Magistrate, Sonitpur, Tezpur has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by carry forward) for the journey to his home town Mangaldai during the Durga Puja holidays w.e.f. 02.10.2022 to 05.10.2022 along with his wife Smti Dipti Sarma and son Shri Rhythm Bhatta, by the shortest possible route, as per existing Rules.

Shri Bhatta may be informed accordingly.

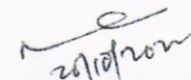
Yours faithfully

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 8916-8919 /A, dated 20/10/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nabajit Bhatta, Chief Judicial Magistrate, Sonitpur, Tezpur with reference to his letter CJM(S)) 2473 dated 26.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**